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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/36/2017
NAME OF THE PETITIONER(S) : P.S SASIDHARAN
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. CHRISTOAS.

Counsel for Respondent

B. Ch.

P. Stella Mary
(for) K. Moorthy.

Counsel for Petitioner

OPJ

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 22.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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